

from the payment of central excise duty subject to the conditions specified in the notification, issued under the Central Excise Rules, 1944.

[Placed in library. See No. LT 3251/86]

Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Infant Milk Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 18th November, 1986."

12.07 hrs.

MESSAGES FROM RAJYA  
SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

- (i) "In accordance with the Provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Estate Duty (Amendment) Bill 1986, which was passed by the Lok Sabha at its sitting held on the 5th November, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its setting held on the 18th November, 1986, agreed without any amendment to the Juvenile Justice Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 10th November, 1986."

- (iii) "In accordance with the provisions of rule 111 of the Rules of

INFANT MILK FOODS AND  
FEEDING BOTTLES (REGULATION  
OF PRODUCTION,  
SUPPLY AND DISTRIBUTION)  
BILL, 1986—AS PASSED BY  
RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I lay on the Table the Infant Milk Foods and Feeding Bottles (Regulation of Production, Supply and Distribution) Bill, 1986 as passed by Rajya Sabha.

12.08 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Action Taken Statements

SHRI E. AYYAPU REDDY (Kurnool) : I beg to lay on the Table English and Hindi versions of the following statements :

- (1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 14th Report (8th Lok Sabha) on Union Excise Duties—Exemption of Goods falling under Tariff Item 68.

[Shri E. Ayyappu Reddy]

- (2) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 189th Report (7th Lok Sabha) on Procurement and utilisation of 10-Ton Chassis and Vehicles built thereon.

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12.09 hrs.

CALLING ATTENTION TO  
MATTER OF URGENT PUBLIC  
IMPORTANCE

[*Translation*]

Reported widespread epidemic of encephalitis in various parts of the country

SHRI ZAINUL BASHER (Ghaziपुर) : Mr. Speaker, Sir, I want to draw the attention of the Minister of Health and Family Welfare to the following matter of urgent public importance and request that he may make a statement thereon:

“Reported widespread epidemic encephalitis in various parts of the country and the measures taken by the Government to control this disease.”

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : Mr. Speaker, Sir, Japanese Encephalitis is a viral.....

[*Translation*]

SHRIMATI VIDYAVATI BHATURVEDI (Khajuraho) : Mr. Speaker, Sir, the hon. Minister is very proficient in Hindi. The motion has been given in Hindi and the reply shall also be given in Hindi.

[*English*]

MR. SPEAKER : I am a democrat.

KUMARI SAROJ KHAPARDE : Mr. Speaker, Sir, Japanese Encephalitis is a viral disease transmitted principally by mosquito of *Culex-vishnui* group and also other types of mosquitoes. The disease spreads through mosquito bites. Usually the infection is confined to birds, pigs and cattle. The infection in man is picked up by the mosquitoes. The man is the blind end of the transmission. Man to man transmission of Japanese Encephalitis does not occur. It is not contagious disease and does not spread by eating animal flesh and drinking milk.

The infection causes acute inflammatory disease of short duration involving parts of brain spinal cord and meninges. It may also manifest with sign of meningeal irritation i.e. headache, backache, neck rigidity and high fever with loss of consciousness. Death occurs usually due to cerebral damage. Fatality ranges usually upto 60 percent.

According to the latest information, total 1358 deaths due to Japanese Encephalitis have been reported during 1986 from seven States viz. Assam, Andhra Pradesh, Bihar, Karnataka, Manipur, Tamilnadu and Uttar Pradesh in the country. State-wise incidence is as under :—

	<u>Cases</u>	<u>Deaths</u>
1. Assam	897	385
2. Andhra Pradesh	1338	367
3. Bihar	67	11
4. Karnataka	117	29
5. Manipur	15	5
6. Tamil Nadu	70	28
7. Uttar Pradesh	1549	533
Total :	<u>4053</u>	<u>1358</u>